

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 26 OF 2017
APPEAL NO. 27 OF 2017 & IA NO. 1043 OF 2018
APPEAL NO. 318 OF 2017 & IA NO. 74 OF 2017**

Dated: 14th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 26 OF 2017

In the matter of:

Punjab State Power Corporation Ltd. & Ors.	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Vishal Choudhri

Counsel for the Respondent(s) :

APPEAL NO. 27 OF 2017 & IA NO. 1043 OF 2018

In the matter of:

Shri K. D. Choudhary, CMD, Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Vishal Choudhri

Counsel for the Respondent(s) : Mr. Praveen Kumar
Mr. Sameer Rai for R-2

**APPEAL NO. 318 OF 2017 &
IA NO. 74 OF 2017**

In the matter of:

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Vishal Choudhri

Counsel for the Respondent(s) :

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **25.01.2019.**

(S. D. Dubey)
Technical Member

mk/js

(Justice Manjula Chellur)
Chairperson